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* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 11158/2023 & CM APPL. 43361/2023, CM APPL.
43362/2023 & CM APPL. 46629/2023
AMAR HOLIDAYS PVT. LTD AND ANR. Petitioner

Through: Mr. Amit Sibal, Senior Advocate with

Mr. Abhishek Singh, Ms. Sonal Sarda, Ms. Ilma Khan, Mr. Elvin Joshy, Mr. Vinamra Koparima and Mr. Darpan Sachdeva, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Monika Arora, CGSC with Mr.

S. Soha, Advocate for UOI.

Mr. Kailash Vasdev, Sr. Advocate with Mr. Sanjay K. Shandilya, Dr. Rajeshwar Singh, Mr. Arjun Raghavendra M, Mr. Apoorva Agrawal, Mr. Abhishek Singh, Mr. Hemant Sharma, Ms. Molly Agarwal and Ms. Shambhavi Singh, Advocates

for respondent No.3.

Mr. Vaibhav Sethi, Ms. Priya Patharia and Mr. Mohit Garg, Advocates

respondent No.5.

Mr. Rajshekhar Rao, Sr. Advocate with Ms. Shivangi Nanda, Mr. Agnish Aditya, Mr. Sughosh Subramanyam, Mr. Harshil Wason and Mr. Dushyant Kaul, Advocates for Intervenor/IVS

Global.

CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE SANJEEV NARULA





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ORDER 20.10.2023

Arguments heard. Order reserved.

SATISH CHANDRA SHARMA, CJ

SANJEEV NARULA, J

OCTOBER 20, 2023 V. Rawat